

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Criminal Appeal No(s). 633/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHIV LAL. & ANR.

Respondent(s)

Date : 24-03-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Shashank Shekhar Singh, AOR
Mr. Pritam Bishwas, Adv

For Respondent(s)

UPON hearing the counsel, the Court made the following
O R D E R

Respondent Nos.1 and 2 have been duly served, however
no one has entered appearance on their behalf.

Original records have been received from the High Court
as well as Trial Court.

Registry to process the matter for listing before the
Hon'ble Court, as per rules.

Parties may file additional documents, in the
meanwhile, upon due service.

AVANI PAL SINGH
Registrar